

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**



OA No. 1250/2021

This the 08th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Rachna Sharma, Age 36 years,
D/o Prem Shankar Sharma,
R/o 721/6 Opp. S.M.Hindu School Gate,
Jain Bagh Colony, Sonipat, Haryana.
Group "B" PGT (Hindi), Post code 69/20.

... Applicant

(By Advocate: Sh. Ravi Kant Jain)

Versus

Delhi Subordinate Services Selection Board
Through its Secretary,
Govt. of NCT of Delhi,
FC-18, Institutional Area, Karkardooma,
Delhi-110032.

... Respondents

(By Advocate: Ms. Esha Mazumdar)

ORDER (ORAL)

By Hon'ble Justice L. Narasimha Reddy, Chairman

This OA is filed by the applicant, being aggrieved by the denial of admit card to her. She applied for the post of Post Graduate Teacher (PGT), Hindi, in response to an advertisement issued by the respondents.



2. The applicant contends that there was no basis for the respondents to deny her admit card. The OA was listed on 02.07.2021. An interim order was passed directing the respondents to issue admit card to the applicant. It is brought to our notice that the applicant has since been issued Admit Card and that she has also appeared in the examination.

3. Today, Ms. Esha Mazumdar, learned counsel for the respondents submits that there was valid reason for denying the admit card to the applicant. However, it is not the case of the respondents that the applicant does not possess the requisite qualification. Even if there was some defect in uploading of the application form or other documents, the same cannot result in denial of admit card.

4. We, therefore, dispose of the OA directing that the applicant shall be considered on the basis of the performance in the examination. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L.Narasimha Reddy)
Chairman

Pj/lg/sd